


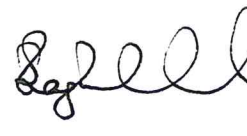
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/14	TP 61/16	Hearing	397/ 398	D S Kumar @ Sreyam Kumar Vs. M/s. Jain Projects & Realty Developers P. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JAYAKUMAR N.D. 9448075480	Respondent	
2.	Raghuram Adambai 9900039859	Petitioner	

Counsel for petitioner is present. Counsel for respondent is also present. They requested adjournment.

List it on 27.11.2017.


MEMBER (J)


MEMBER (T)